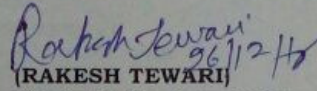


**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

ORDER

In continuation of this office earlier order no. **6972-90/Judl./Pilot Court/N-E/KKD/Delhi/2016, dated 22.12.2016**, it is hereby ordered that the **Pilot Court for MACT (Special Reference to Permanent disability cases) in North-East District to be presided over by Sh. Gorakh Nath Pandey, PO-MACT w.e.f. 02.01.2017** shall be held in Court Room no. 69, 5th Floor, B-Block, Karkardooma Courts, Delhi.

Note :- The case nos. at sl. no. 4 of "Annexure-A" and sl. no. 4 of "Annexure-B" in the list of transferred cases from the court of Ms. Kiran Bansal, PO-MACT/NE to the court of Sh. Gorakh Nath Pandey, PO-MACT, Pilot Court for MACT (Special reference to permanent disability cases) in this district w.e.f. 02.01.2017, are same.


(RAKESH TEWARI)


District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 7118-34 /Judl./Pilot Court/N-E/KKD/Delhi/2016

Dated 26/12/16

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Member Secretary, State Court Management System Committee (SCMSC), Hon'ble High Court of Delhi, New Delhi.
3. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
4. The Chairman, District Sub-Committee for East, Shahdara & North-East District, Karkardooma Courts, Delhi.
5. The Judicial Officers concerned with the request to direct the concerned official to paste a copy of this order, outside their Court Rooms/Ahlmad Rooms.
6. The Secretary, Shahdara Bar Association, Karkardooma, Delhi, to display this order on the notice board, for the notice of all the Lawyers/Litigants.
7. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
8. The In-charge, Lock-up, Karkardooma Courts, Delhi.
9. The Administrative Officer (Judl.) of Filing/Facilitation Center, North-East District, Karkardooma Courts, Delhi.
10. The Administrative Officer (Judl.) of Copying Agency/Record Rooms, Karkardooma Courts, Delhi.
11. The PRO/APRO, Karkardooma Courts, Delhi.
12. The Website Committee, Tis Hazari Courts & Karkardooma Courts, Delhi, with the direction to display this order on this district website immediately, for information to all concerned.
13. Reader to the undersigned.
14. Notice Board, through Care Taker, North-East District, Karkardooma Courts, Delhi to display for information to all concerned.


District & Sessions Judge

North-East District,
Karkardooma Courts, Delhi.